

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2014

Dated : 19th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for
Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. G. Umopathy
Ms. R. Mekhala for R.2
Mr. M.G.Ramachandran for R-4

ORDER

Reply has been filed on 11.08.2014 but the copy has been received by the learned counsel for the Appellant today. Therefore, she seeks some time to file the Rejoinder.

Post the matter for hearing on **05.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt